

Annexure-8														
Name of the corporate debtor:		Unimers India Limited			Date of commencement of CIRP:		18-11-22		List of creditors as on:		25.11.2025			
List of operational creditors (Government Dues)														
Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	(Amount in Rs)
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					Remarks, if any
1	Navi Mumbai Municipal Corporation	16-10-23	10,89,90,159	0	Unsecured	No	NO	No	N/A	N/A	N/A	-	10,89,90,159	Not submitted revised form B and supporting document. The status will be updated as and when the documents are received by the IRP
2	State Tax officer Raigad Division	03-10-23	95,05,977	95,05,977	Unsecured	No	No	No	N/A	N/A	N/A	-	-	-
Total			11,84,96,136	95,05,977								-	10,89,90,159	